

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**DAILY CAUSE LIST DATED 05.10.2018 (Friday)**

**Court - II**  
**10:30 AM**

**In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).**

**For Admission (After Notice)**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 104 of 2018	Komoline Aerospace Ltd. & Ors. Vs. Sanjay Attara	Anannya Ghosh	Priyanka Rathi
2.	Comp. App. (AT) No. 179 of 2018	D. Hymavathi Reddy Vs. Prajay Engineers Syndicate Ltd. & Ors. <b>With</b>	Vanita Bhargava	SidharthNayak
3.	Contempt Case (AT) No. 06 of 2018 in Comp. App. (AT) No. 179 of 2018	D. Hymavathi Reddy Vs. Prajay Engineers Syndicate Ltd. & Ors. <b>With</b>	Vanita Bhargava	Sridhar
4.	Contempt Case (AT) No. 08 of 2018 in Comp. App. (AT) No. 179 of 2018	D. Hymavathi Reddy Vs. Prajay Engineers Syndicate Ltd. & Ors.	Vanita Bhargava	Sridhar
5.	Comp. App. (AT) 255 of 2018	Sushil Kumar &Anr. Vs. Shilpa Garments Pvt. Ltd. &Ors.	Rakesh Kumar	N.P.S. Chawla
6.	Comp. App. (AT) No. 313 of 2018	Dominic Thomas Karipaparambil Vs Xact Data Discovery India Pvt Ltd & Ors	Anshu Bhanot	
7.	Comp. App. (AT) No. 330 of 2018	Pipeline Infrastructure Pvt. Ltd. Vs. Nil	R.S. Prabhu	

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4/10/18

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By Order

Joint Registrar

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